## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## **Appeal No.106 of 2014**

Dated: 4th July, 2014

Powergrid Corporation of India Ltd. ...... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...... Respondent(s)

## **ORDER**

The Court has not assembled today.

As agreed by the parties, post the matter on **06.08.2014.** 

**COURT MASTER**